## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:5310 ANSWERED ON:29.04.2013 ARTILLERY GUNS Swamygowda Shri N Cheluvaraya Swamy

## Will the Minister of DEFENCE be pleased to state:

- (a) whether India has procured any new artillery guns in the past two decades;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether it is the Army's policy that new generation artillery should be of the 52- calibre grade and if so, the details thereof;
- (d) whether manufacturers which make the above mentioned technology have been blacklisted in India; and
- (e) if so, the reasons therefor?

## **Answer**

## MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) No, Madam.
- (b) The stipulated induction of 155 mm Medium Guns has been delayed on account of ban on some of the vendors and non-compliance to GSQR parameters by certain other vendors.
- (c) Procurement of new generation artillery is in consonance with the approved Artillery Profile which has a mix of different caliber gun systems. A mix of calibers is deemed beneficial for the army.
- (d) & (e): Yes, Madam. Some of the Original Equipment Manufacturers (OEMs) who manufacture above guns have been debarred in March, 2012 from further business dealings with Ministry of Defence for a period of 10 years in the case of illegal gratification to DG Ordnance Factory Board (OFB), while another vendor has been debarred for violation of contractual conditions since 2005.